



Government of Jammu & Kashmir
Department of Forest, Ecology & Environment
Civil Secretariat, J&K

NOTIFICATION

Jammu, the 17th of February, 2026

S.O 43 .- In exercise of the powers conferred under sub-section (1) read with sub-section (2) of section 29 of the Indian Forest Act, 1927, the Government of Jammu & Kashmir hereby declares the land described in Schedule below to this notification, which has been mutated in favour of the Forest Department, J&K in lieu of the forest land proposed for diversion under Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 for construction of road from Jakhani Nakka point Udhampur to Sharda Mata via Lower Bali, in Udhampur Forest Division (Online Proposal No.FP/JK/Road/456575/2023), to be Protected Forest to which the provisions of Chapter IV of the said Act, shall be applicable, namely:-

The Schedule

1.	Name of the District	Udhampur
2.	Name of Tehsil	Udhampur
3.	Name of the Village	Chirdi
4.	Field Survey Khasra Numbers	01 Min
5.	Area of Land	1.17 Hectare

Boundaries

The boundary description of the 1.17 Hectare of non-forest land located at Village Chirdi bearing Khasra number 01 min Tehsil and District Udhampur is given below:-

1. Starting from **Point No. 0**, having geo-references **33° 3' 1.196" N, 75° 12' 28.105" E**, the boundary moves towards North-West to Point No. 1, having geo-references **33° 3' 1.790" N, 75° 12' 26.251" E**.
2. From **Point No. 1**, the boundary continues towards North-West to **Point No. 2**, having geo references **33° 3' 3.258" N, 75° 12' 25.832" E**.
3. From **Point No. 2**, it further extends towards North-East to **Point No. 3**, having geo-references **33° 3' 4.098" N, 75° 12' 27.683" E**.
4. From **Point No. 3**, the boundary proceeds towards East to **Point No. 4**, having geo-references **33° 3' 3.727" N, 75° 12' 29.709" E**.
5. From **Point No. 4**, the boundary moves towards East to **Point No. 5**, having geo-references **33° 3' 3.624" N, 75° 12' 32.402" E**.

6. From **Point No. 5**, the boundary extends **towards South-East to Point No. 6**, having geo references **33° 3' 2.499" N, 75° 12' 34.022" E**.
7. From **Point No. 6**, the boundary moves **towards South-East to Point No. 7**, having geo-references **33° 3' 1.432" N, 75° 12' 35.586" E**.
8. From **Point No. 7**, the boundary moves **towards South to Point No. 8**, having geo-references **33° 3' 0.896" N, 75° 12' 35.595" E**.
9. From **Point No. 8**, the boundary turns **towards North-West to Point No. 9**, having geo references **33° 3' 1.842" N, 75° 12' 33.478" E**.
10. From **Point No. 9**, the boundary continues **towards West to Point No. 10**, having geo references **33° 3' 2.056" N, 75° 12' 31.549" E**.
11. From **Point No. 10**, the boundary extends **towards West to Point No. 11**, having geo references **33° 3' 2.454" N, 75° 12' 29.844" E**.
12. From **Point No. 11**, the boundary proceeds **towards West to Point No. 12**, having geo-references **33° 3' 2.809" N, 75° 12' 27.997" E**, finally returning to **Point No. 0** towards south.

(The map of the protected forest is appended herewith)

By order of the Government of Jammu and Kashmir.

Sd/-
Sheetal Nanda, IAS
Commissioner/Secretary to the Government

No.FST-Land0FC/7/2024(7384565)

Dated: 17-02-2026

Copy to the:

1. Secretary, Ministry of Environment, Forest and Climate Change, Government of India.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to the Government, General Administration Department.
5. Principal Chief Conservator of Forests & HoFF, J&K.
6. PCCF(Wildlife)/Chief Wildlife Warden, J&K
7. Administrative Secretary, Revenue Department.
8. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
9. Director Archives, Archaeology and Museums, J&K.
10. Chief Conservator of Forests, Jammu.
11. Divisional Forest Officer, Udampur Forest Division.
12. Officer on Special Duty (OSD) with Hon'ble Minister, Forest, Ecology & Environment Department, Government of J&K.
13. General Manager, Government Press, Jammu with the request to publish the notification in the Government Gazette.
14. Private Secretary to Chief Secretary, J&K.
15. Private Secretary to Commissioner/Secretary to the Government, Forest, Ecology and Environment Department.
16. I/c Website, Forest, Ecology & Environment Department.
17. Notification file/stock file.



(Shabir Ahmad Baba)
Under Secretary to the Government

Georeference Map for Construction of Jakhani Nakka Point To Sharda Mata Road

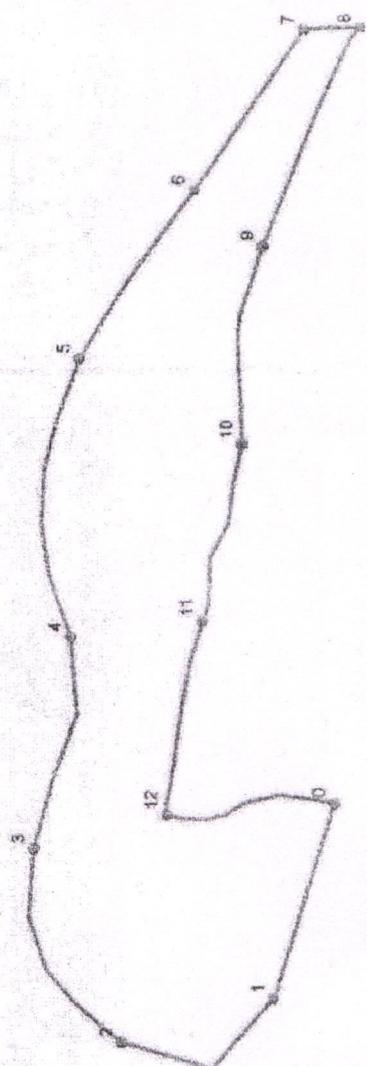
GT Sheet No. 43_0_9

75°12'36"E

75°12'30"E

75°12'24"E

FID	Longitude	Latitude
0	75° 12' 28.105" E	33° 3' 1.196" N
1	75° 12' 26.251" E	33° 3' 1.790" N
2	75° 12' 25.832" E	33° 3' 3.256" N
3	75° 12' 27.683" E	33° 3' 4.098" N
4	75° 12' 29.709" E	33° 3' 3.727" N
5	75° 12' 32.402" E	33° 3' 3.624" N
6	75° 12' 34.022" E	33° 3' 2.499" N
7	75° 12' 35.586" E	33° 3' 1.432" N
8	75° 12' 35.595" E	33° 3' 0.896" N
9	75° 12' 33.478" E	33° 3' 1.842" N
10	75° 12' 31.549" E	33° 3' 2.056" N
11	75° 12' 29.844" E	33° 3' 2.454" N
12	75° 12' 27.997" E	33° 3' 2.809" N



33°3'6"N

33°3'0"N

33°3'6"N

33°3'0"N

Legend

- GPS_Coordinates
- CA Polygon

[Signature]
 Range Forest Officer
 Udhampur Forest Range
 Udhampur

[Signature]
 Divisional Forest Officer
 Udhampur Forest Division
 Udhampur

TEHSILDAR
UDHAMPUR

75°12'24"E

75°12'30"E

75°12'36"E

1:1,500

